

List of operational creditors (Government dues)

| S. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|--|---|--------------------|---------------------------|------------------|---------------------------|-------------------------------|-------------------------------------|-----------------------------|-----------------------|---|-----|----------------------------|---|------------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim submitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting share in CoC, if applicable | | | | | | |
| 1 | STATE TAX DEPT. OF GUJARAT | Govt. of Gujarat | Not available | 10-Apr-08 | 5,092,683,379.00 | 5,092,683,379.00 | VAT & CST | NIL | NIL | NO | NIL | NIL | NIL | - | NIL | | |
| 2 | ESI CORPORATION | Govt. of India, Ministry of Labour & Employment | Not available | 14-Oct-08 | 88,621.00 | 88,621.00 | ESI | NIL | NIL | NO | NIL | NIL | NIL | - | NIL | | |
| 3 | CGST & CENTRAL EXCISE | Govt. of India, Ministry of Finance | Not available | 10-May-08 | 497,966,451.00 | - | Central Excise Duty & penalty | NIL | NIL | NO | NIL | NIL | NIL | 497,966,451.00 | NIL | | |
| 4 | The Deputy Commissioner, CGST, Division-IV, Subhanspara, Vadodara - II Commissionerate (I) | Govt. of India, Ministry of Finance | Not available | 31-Aug-09 | 2,641,399.00 | 2,641,399.00 | Penalty | NIL | NIL | NO | NIL | NIL | NIL | - | NIL | | |
| 5 | The Deputy Commissioner, CGST, Division-IV, Subhanspara, Vadodara - II Commissionerate (II) | Govt. of India, Ministry of Finance | Not available | 19-Nov-08 | 466,977,249.00 | 466,977,249.00 | Penalty | NIL | NIL | NO | NIL | NIL | NIL | - | NIL | | |
| 6 | The Deputy Commissioner, CGST, Division-IV, Subhanspara, Vadodara - II Commissionerate (III) | Govt. of India, Ministry of Finance | Not available | 21-Feb-09 | 4,776,809.00 | 2,370,770.00 | Central Excise Duty & penalty | NIL | NIL | NO | NIL | NIL | NIL | - | 2,406,039.00 | | |
| 7 | The Deputy Commissioner, CGST, Division-IV, Subhanspara, Vadodara - II Commissionerate (IV) | Govt. of India, Ministry of Finance | Not available | 08-Mar-09 | 2,491,329,959.00 | 2,197,820,200.00 | Central Excise Duty & penalty | NIL | NIL | NO | NIL | NIL | NIL | 193,509,759.00 | NIL | | |
| 8 | Employees' Provident Fund Organization, Regional Office Vadodra (EPFO) | Govt. of India, Assistant PF Commissioner | Not available | 10-Mar-09 | 1,738,300.00 | 1,738,300.00 | PF & Allied dues | NIL | NIL | NO | NIL | NIL | NIL | - | NIL | | |
| 9 | Department of Income Tax 19/1 The Dy. Commissioner of Income Tax, Central Circle & Vadodara | Govt. of India | Not available | 10-Nov-09 | Not Mentioned | Under Review | Tax | NIL | NIL | NO | NIL | NIL | NIL | - | Under Review | | |